## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 418(ND)/2017

IN THE MATTER OF:

Kamal Kumar Newar

.... APPLICANT / PETITIONER

SECTION:

Under Section 241-242 & 244

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Mr. Ashish Choudhary, Advocate

For the RESPONDENT

:- Mr. Neelesh Sinha, Advocate Ms. Jyoti Choudhary, Advocate

## ORDER

Ld. Counsel for the petitioner stated that the affidavit of service shall be filed, showing that the copy of the paper book has been served on the respondent. Needful shall be done within a week.

List on 27th February 2018.

(M.'M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)

Deepak Kumar 23.01.2018